

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1771
TO BE ANSWERED ON 10th MARCH, 2017**

BIOMETRIC ATTENDANCE IN MEDICAL COLLEGES

1771. DR. P. VENUGOPAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Medical Council of India has decided to put in place the biometric attendance facility in both Government and private medical colleges to track attendance and eliminate ghost faculty members;
- (b) if so, the details and present status thereof; and
- (c) whether biometric attendance will be made mandatory as part of the minimum standard required to open a medical college and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

- (a): Medical Council of India (MCI) with the prior approval of the Central Government has notified amendment in the Minimum Standard Requirement for 50/100/150/200/250 MBBS Admission Annually Regulations, 1999 for prescribing installation of biometric fingerprint attendance machine and close circuit television (CCTV) in all medical colleges under its ambit to maintain constant vigil on the standard of medical education.
- (b): As per the information provided by MCI, as on 28.02.2017, 985 biometric devices have been installed at 90 Medical Colleges and total 41000 faculties are enrolled for the purpose.
- (c): As the amendment has been made in the Minimum Standard Requirement for 50/100/150/200/250 MBBS Admission Annually Regulations, 1999, installation of biometric fingerprint attendance machine will be mandatory to open a medical college.